

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 29/252//HDB/2018
NAME OF THE COMPANY	Business Integration Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Business Integration Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Sudershan	Advocate	9346758595	
		BSSLAWS@GMAIL.COM	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard B.Sudershan Learned counsel for Applicant Company is undertook to file necessary affidavit, ROC report also awaited.

Post the case on 22nd February 2018


Member (T)


Member (J)